

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29.10.2024

No.HC.VII-05/2023/10687/A. Shri Karna Kumar Dubey, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Hailakandi is transferred and posted against the vacant post of Stenographer Grade-III, in the establishment of Chief Judicial Magistrate, Kamrup (M).

N.B. Shri Karna Kumar Dubey, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Hailakandi will not be entitled to claim TA and DA as the transfer is made on his request.

By Order,
Sd/- **Chatra Bhukhan Gogoi**
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023/10688-10697/A.

Dated: 29.10.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Chief Judicial Magistrate, Kamrup(M), Guwahati for information and necessary action.
5. The Chief Judicial Magistrate, Hailakandi. He is requested to release Shri Karan Kumar Dubey, Stenographer Grade-III, Hailakandi in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. Shri Karna Kumar Dubey, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Hailakandi.

Ch 29/10/2024
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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